

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

APPEAL NO. 308 OF 2016 AND

APPEAL NO. 209 OF 2017

Dated: 3rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

Haryana Power Purchase Center

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya**

Counsel for the Respondent(s)

**: Mr. Sanjay Sen, Sr. Adv.
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1**

**Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived Veerapanani
Mr. Anurag Bansal
Ms. Sakshi Mehrotra for R-2**

**Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-3**

APPEAL NO. 138 OF 2016

**:
Jhajjar Power Ltd.**

.... Appellant(s)

Vs.

Uttar Haryana Bijli Vitran Nigam Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-1 & 2

Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived Veerapanani
Mr. Anurag Bansal
Ms. Sakshi Mehrotra for R-3

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived Veerapanani
Mr. Anurag Bansal
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for for R-2 & R-3

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-4

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. Appellant(s)
Vs.

Tata Power Delhi Distribution Ltd. & Ors.**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived Veerapanani
Mr. Anurag Bansal
Ms. Sakshi Mehrotra for R-1

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-2

APPEAL NO. 209 OF 2017**Tata Power Delhi Distribution Ltd.****.... Appellant(s)****Vs.****Jhajjar Power Ltd. & Ors.****.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived Veerapanani
Mr. Anurag Bansal
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-2

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **19.11.2018 & 20.11.2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson